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ITEM NO.71

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(with interim relief and office report)

Date : 06/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Dhruv Sood, Adv.

Mayank Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Ld. Advocate, Mr. Gaurav Srivastava, appearing on behalf of Mr. M.R. Shamshad, Advocate-on-Record appears for respondent No.1. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks&#39; time. None appears for respondent Nos.2 and 4, despite due service.

Await service/track report in respect of respondent Nos.3

and 5.

List again on 3.3.2017.

(PAWAN DEV KOTWAL)

Registrar